

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP No. 543/2001
OA 2174/1996

New Delhi this the 13th day of November, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri Govindan S. Tampli, Member (A)

Sonam Thargye
S/O Shri Konchok Phelgyal
working as Monitor(Tibetian)
Staff Artist, Central Monitoring
Service, AIR, Aya Nagar, New Delhi
R/O B/322, Pragati Vihar Hostel,
Lodi Road, New Delhi

..Petitioner

(By Advocate Shri S.Y. Khan)

VERSUS

1. Shri Pawan Chopra,
Secretary,
Ministry of Information and
Broadcasting, Shastri Bhawan,
Dr. Rajendra Prasad Marg,
New Delhi.

2. Shri Harish Awasthi,
Director General, News Services Division,
All India Radio, Broadcasting House,
Sansad Marg, New Delhi.

..Respondents

(By Advocate H.K. Gangwani, learned senior
counsel)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

We note that this C.P. has been filed by the petitioner
after the Hon'ble Delhi High Court has taken note of the CWP
filed by the respondents in which notice had also been issued on
7.5.2001, returnable on 5.9.2001. This C.P. has been filed on
7.9.2001. In the circumstances, CP 543/2001 is dismissed at this
stage, leaving it open to the petitioner to proceed in the matter
in accordance with law, if so advised. Notices issued to the
alleged contemnors are discharged. File be consigned to the
record room.

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

(Govindan S. Tampli)
Member (A)